

National Company Law Tribunal

Allahabad Bench

Allahabad

CP 107/(ND)/2015 2013

m

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 17.09.2016.**

**NAME OF THE COMPANY: Shailza Krishna v. Satori Global
Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies
Act, 1956.**

Sl. No.	Name	Designation	Representation Signature
1.			
2.			

Order dated 17.09.2016

**2013
CP 107/(ND)/2015 : Shailza Krishna v. Satori Global Ltd. & Ors.**

m

Shri Sudarshan Singh undertook to file Vakalat , Shri Raghav Nayar filed Valakat for Respondent No.5 .He also filed application questioning the maintainability of C.P. Office shall check the application and put up for registration .

Posted to 4.10.2016

*Ar. Sudarshan Singh
to file Vakalat
for Respondent No.5
17/09/2016
Noted
17/09/2016*

V. S. R. Avadhani, Member (Judicial)

Harihar P. Chaturvedi, Member (Judicial)